

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 20549/2023

(Arising out of impugned judgment and order dated 04-01-2023 in A482 No. 27466/2022 passed by the High Court of Judicature at Allahabad)

VIRENDRA TYAGI

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.125079/2023-CONDONATION OF DELAY IN FILING and IA No.125081/2023-EXEMPTION FROM FILING O.T.)

Date : 14-07-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE SANJAY KAROL

For Petitioner(s) Ms. Renu Prajapati, Adv.
Mr. Anurag Ojha , AOR
Mr. Kamlesh Kumar Mishra, Adv.
Mr. Kailash Jha, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Application for exemption from filing official
translation is allowed.

Delay condoned.

Issue notice returnable on 18th September, 2023.

In the meanwhile, there will be stay of complaint.

(ANITA MALHOTRA)
AR-CUM-PS

(AVGV RAMU)
COURT MASTER